

# 5 Years of Insolvency and Bankruptcy Code

## Looking Forward and Beyond Virtual Conference

1030 - 1300 Hrs; Thursday, 20<sup>th</sup> January 2022

The Insolvency and Bankruptcy Code, 2016 (IBC) is one of the most significant reforms in Indian financial sector in recent years. Since its promulgation in 2016, IBC has facilitated timely resolution of stressed assets and brought about tangible improvement in the business climate of the country.

Inaugural Address



**Dr. Navrang Saini**

Chairperson (additional charge) and Whole Time Member, Insolvency and Bankruptcy Board of India (IBBI)

To keep pace with dynamic developments in the market and to address issues that emerged during the implementation of IBC, Central Government and the Insolvency and Bankruptcy Board of India (IBBI) have made necessary amendments in the law. Any new law evolves over a period of time and as the IBC enters the sixth year of its implementation, all stakeholders look forward to effective outcomes.

To mark the five years of implementation of IBC, this virtual conference is being organised by FICCI, under the aegis of IBBI with the objective of ensuring success of IBC and chart the way forward.

### KEY SPEAKERS



**Mr. Subhrakant Panda**  
Sr. Vice President, FICCI  
Managing Director  
Indian Metals & Ferro Alloys Ltd



**Mr. Naveen Jindal\***  
Chairman  
Jindal steel & Power limited  
(JSPL)



**Mr. Shardul Shroff**  
Chairman, FICCI National Committee  
on Stressed Assets and Executive Chairman,  
Shardul Amarchand Mangaldas & Co,  
Advocates & Solicitors



**Mr. Pradip Shah\***  
Chairman  
National Asset  
Reconstruction Company (NARCL)



**Mr. Swaminathan J\***  
Managing Director, Risk, Compliance  
and Stressed Assets Resolution Group,  
State Bank of India



**Mr. Rajesh Kumar Gupta**  
Chief General Manager  
Insolvency and Bankruptcy  
Board of India (IBBI)



**Mr. R.K. Bansal**  
Co Chairman, FICCI National  
Committee on Stressed Assets and  
MD & CEO, Edelweiss ARC



**Mr. Prakash Rao**  
ED and CIO- Indirect Investments  
National Investment and Infrastructure  
Fund Limited (NIIFL)



**Mr. Manish Aggarwal\***  
Partner, Head-Resolutions & Restructuring  
Special Situations Group (SSG)  
KPMG



**Ms. Jyoti Vij**  
Deputy Secretary General  
FICCI

\*invited

### WHO SHOULD ATTEND

Banker's, CEO's, CFO's, Resolution Applicants, Private Equity Investors, Institutional Investors, ARC's, Insolvency Professional's, Company Secretary, Capital Market Intermediaries, Legal Firms, Portfolio Managers, Management Consultants, Foreign Investors, Angel Investors

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